

National Company Law Tribunal
Allahabad Bench
Allahabad

117(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017.

NAME OF THE COMPANY: M/s Netsky New Pvt. Ltd. & Ors.

Vs.

M/s Maharaja Telesystems Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Arunabh Banerjee Adv.			
2.				

Order dated 13.01.2017

117(ND)/2015 M/s Netsky New Pvt. Ltd. & Ors. Vs. M/s

Maharaja Telesystems Pvt. Ltd. & Ors.

Since the Respondent's Counsel did not turn up, the matter to

be relisted on 08.02.2017.

List on 08.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 13.01.2017